

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1373 of 2019

IN THE MATTER OF:

Universal Breweries Pvt. Ltd. & Ors.

....Appellants

Vs.

United Bank of India

....Respondent

Present:

For Appellants: Ms. Dania Nayyar , Advocate

**For Respondent: Ms. Srishti Thukral, Advocate
Mr. Basant Pal Singh, Ms. Arti Advocates for R-1.**

ORDER

21.01.2020: Since one of the Members of this Appellate Tribunal was part of the Impugned order dated 09.08.2019 of the Adjudicating Authority (National Company Law Tribunal), Mumbai Bench.

The Registry is directed to place this matter before Hon'ble Chairperson for obtaining necessary order to post before some other bench, in which Hon'ble Member (V.P. Singh) is not part of the same.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn